

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 832 of 2020

In the matter of:

Satya Narayan Jhunjhunwala

...Appellant

Vs.

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

For Appellant: Mr. Malak M Bhatt, Advocate.

**For Respondents: Mr. Indranil Ghosh, Mr. Orijit Chatterjee,
Ms. Swati Dalmia, Mr. Akash Yadav and Mr.
Plazer Mokhtan, Advocates for R-1.**

**Mr. Ritin Rai, Sr. Advocate with Mr. Aman
Singhania, Advocate for R-2.**

With

Company Appeal (AT) (Ins) No. 846 of 2020

In the matter of:

Ramesh Chander Garg & Ors.

...Appellants

Vs.

Supriyo Kumar Chaudhuri & Ors.

...Respondents

Present:

**For Appellant: Mr. Abhijeet Sinha and Mr. Gautam Singh,
Advocates.**

**For Respondents: Mr. Indranil Ghosh, Mr. Orijit Chatterjee,
Ms. Swati Dalmia, Mr. Akash Yadav and Mr.
Plazer Mokhtan, Advocates for R-1.**

**Mr. Ritin Rai, Sr. Advocate with Mr. Aman
Singhania, Advocate for R-2.**

ORDER
(Through Virtual Mode)

12.04.2021: Learned Counsels appearing for the Respondent No. 1 & 2 submits that arguing Counsels are not available. Therefore, the matter may be adjourned.

Considering the Submissions, the matter is adjourned.

List these Appeals For Hearing as 'Part Heard' on **27th April, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam